

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 858
TO BE ANSWERED ON 21st NOVEMBER, 2016**

Children Out of School

858. SHRI VINAYAK BHAURAO RAUT:
DR. A. SAMPATH:
SHRIMATI SANTOSH AHLAWAT:
SHRI M.K. RAGHAVAN:
SHRIMATI HEMA MALINI:
SHRI G. HARI:
SHRI DHARAMBIR:
SHRI C.N. JAYADEVAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that a large number of children in the country especially Scheduled Castes, Scheduled Tribes and Minority communities are not attending schools and if so, the details thereof, State/UT-wise and the response of the Government thereon;
- (b) whether the Government has reviewed the impact of Right To Education Act, 2009 and if so, the details thereof;
- (c) whether the number of out of school children has come down in some States and in some States it has increased and if so, the details thereof;
- (d) whether the Government is aware that the number of street children is increasing across the country and if so, the steps taken/proposed to be taken by the Government for educating/upliftment of such children including providing education; and
- (e) whether the NCPCR has achieved 100% success in identifying street children and sending/extending school education to them and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a): As per an independent survey commissioned by Ministry of Human Resource Development (MHRD) in 2014, the number of out of school children (OoSC) in the age group of 6 to 13 years was estimated to be 60.64 lakh. State-wise details of children from Scheduled Caste (SC), Scheduled Tribe (ST) and Minority communities among the children who are out of school are at Annexure-I.

Under SSA, districts with high concentration of population of SCs, STs and Muslims have been identified as Special Focus Districts (SFDs). The criteria for identifying the SFDs in case of SCs and STs is population of 25% and above, while for Muslims, it is 20% and above. SFDs also include 121 districts identified by Ministry of Minority Affairs to monitor implementation of SSA as part of Prime Minister's 15 Point Programme. In 2016-17, the allocation to SFDs under SSA accounts for 48% of the total outlay under SSA.

Since the inception of SSA upto 31.03.2016, 95221 primary schools, 54723 upper primary schools and 881856 additional classrooms have been constructed in SFDs. Besides, 330 KGBVs, which are upper primary residential schools for girls, have been sanctioned in the SC concentrated SFDs, out of which 329 are operational. Similarly, 508 KGBVs have been sanctioned in ST concentrated SFDs and 507 are operational. In Muslim concentrated SFDs, 544 KGBVs have been sanctioned and all are operational. In ST concentrated SFDs, 106 residential schools and 190 hostels have also been sanctioned.

(b): The Central Government reviews and monitors implementation/impact of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 periodically with the States and Union Territories at different fora. An independent concurrent financial review is also undertaken to cover all States within two years. Educational data on outcomes are collected through Unified District Information System of Education (UDISE) every year. The status of these evaluations and monitoring is placed in the public domain on the Ministry's website. The Sarva Shiksha Abhiyan (SSA) is the designated scheme to meet the objective of RTE Act, 2009. The combined RTE-SSA programme is reviewed twice every year by a Joint Review Mission comprising independent experts and members of external funding agencies, covering all States by rotation.

(c): The estimates on OoSC reported by the three independent surveys commissioned by MHRD in 2005, 2009 and 2014 indicate that there has been a substantial reduction in the number of OoSC in the country. The number of OoSC in 6-13 age group was 134.56 lakh in 2005 which reduced to 81.50 lakh in 2009. Further, the number of out of school children reduced to 60.64 lakh in 2014. The total reduction in the number out of school children is 73.96 lakh. The reduction is across the States except six States and UTs. These are Andaman & Nicobar Islands, Delhi, Jharkhand, Karnataka, Kerala and Odisha. The increase in the number of out of school children is mainly because of a renewed focus on RTE implementation and identification of out of school children. States like Karnataka, Jharkhand and Odisha have initiated child tracking system and a comprehensive identification process of all out of school children in their states. State wise detail of reduction in the number of out of school children and increase in six states is given at Annexure-II.

(d): The number of street children is not maintained by MHRD. The Right of Children to Free and Compulsory Education Act, 2009, which became operative with effect from 1st April, 2010, mandates that all children in the age group of 6-14 years shall be in schools for completing elementary education. Section 4 of the RTE Act provides for special training for age appropriate admission of out of school children. Those children who have missed out certain academic years either for being never enrolled to school or having dropped out of school, have a right to Special Training in residential and non residential mode, subsequently to be mainstreamed in formal schools in age appropriate class. These out of school children include those who are never enrolled, those who drop out, children of migrants, street and working children, children without adult protection etc. Strategies such as providing residential schools and hostels, transport and escort facility, seasonal hostels, special training centres at worksite, migration cards, back to school camps etc. are being implemented and have proved to be successful for the care of these children.

(e): No, Madam. National Commission for Protection of Child Rights has reported that it does not identify street children for extending school education.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 858 TO BE ANSWERED ON 21ST NOVEMBER, 2016 ASKED BY SHRI VINAYAK BHAURAO RAUT, DR. A. SAMPATH, SHRIMATI SANTOSH AHLAWAT, SHRI M.K. RAGHAVAN, SHRIMATI HEMA MALINI, SHRI G. HARI, SHRI DHARAMBIR AND SHRI C.N. JAYADEVAN REGARDING 'CHILDREN OUT OF SCHOOL'

Details of Out of School Children (OoS) from SC, ST and Minority Communities

Sl. No.	State/UT	Total OoS	SC	ST	Muslim	Christian	Other Minorities
1	Andaman & Nicobar Islands	1015	275	0	0	0	0
2	Andhra Pradesh (including Telangana)	107829	27911	12721	2187	2564	0
3	Arunachal Pradesh	6517	0	6517	0	4691	1826
4	Assam	157813	5850	10138	97206	4935	641
5	Bihar	1169722	524150	30746	246004	6950	0
6	Chandigarh	1090	1090	0	0	0	0
7	Chhattisgarh	167072	2410	119426	0	0	0
8	Dadra & Nagar Haveli	745	172	0	0	0	0
9	Daman & Diu	421	421	0	0	0	0
10	Delhi	85084	22185	5788	52138	0	0
11	Goa	00	0	0	0	0	0
12	Gujarat	159308	69721	30155	21889	0	0
13	Haryana	43879	4023	35997	30294	0	0
14	Himachal Pradesh	2176	0	0	0	0	0
15	Jammu & Kashmir	45468	15382	7379	44177	0	0
16	Jharkhand	140426	24438	25644	63805	4214	0
17	Karnataka	122139	52769	10034	560	13147	0
18	Kerala	33161	5016	6343	9620	2701	0
19	Lakshadweep	267	0	267	267	0	0
20	Madhya Pradesh	450952	130562	130680	117830	0	0
21	Maharashtra	145326	43454	28702	15928	0	12574
22	Manipur	7037	0	1751	2789	563	536
23	Meghalaya	17237	505	16109	0	14194	2538
24	Mizoram	972	0	972	0	583	389
25	Nagaland	2896	0	2896	0	2896	0
26	Odisha	401052	109987	215994	7287	0	0
27	Puducherry	285	0	0	0	0	0
28	Punjab	91578	63489	0	0	0	19041
29	Rajasthan	601863	129861	133459	83487	0	3936
30	Sikkim	535	0	535	0	0	535
31	Tamil Nadu	57529	41556	1189	1508	3670	0
32	Tripura	4518	277	3037	0	1590	0
33	Uttar Pradesh	1612285	560531	108833	557870	0	0
34	Uttarakhand	86794	36611	0	43296	0	0
35	West Bengal	339239	93383	62251	158957	0	0
	Total	6064230	1966029	1007563	1557099	62698	42016

Source: IMRB Survey, 2014

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 858 TO BE ANSWERED ON 21ST NOVEMBER, 2016 ASKED BY SHRI VINAYAK BHAURAO RAUT, DR. A. SAMPATH, SHRIMATI SANTOSH AHLAWAT, SHRI M.K. RAGHAVAN, SHRIMATI HEMA MALINI, SHRI G. HARI, SHRI DHARAMBIR AND SHRI C.N. JAYADEVAN REGARDING 'CHILDREN OUT OF SCHOOL'

Reduction in Out of School Children as per IMRB Survey

Sl. No.	State/UT	2005	2009	2014	Total Reduction
1	Andaman & Nicobar Islands	165	0	1015	-850
2	Andhra Pradesh	542665	172354	107829	434836
3	Arunachal Pradesh	23036	20601	6517	16519
4	Assam	536220	234983	157813	378407
5	Bihar	3176624	1345697	1169722	2006902
6	Chandigarh	3086	1974	1090	1996
7	Chhattisgarh	254736	85366	167072	87664
8	Dadra & Nagar Haveli	6134	444	745	5390
9	Daman & Diu	84424	23	421	84003
10	Delhi	0	124022	85084	-85084
11	Goa	1155	0	0	1155
12	Gujarat	380444	162355	159308	221136
13	Haryana	174040	107205	43879	130161
14	Himachal Pradesh	4942	2451	2176	2766
15	Jammu & Kashmir	620945	9691	45468	575477
16	Jharkhand	4777	132195	140426	-135649
17	Karnataka	119517	108237	122139	-2622
18	Kerala	23242	15776	33161	-9919
19	Lakshadweep	1104	0	267	837
20	Madhya Pradesh	1085096	328692	450952	634144
21	Maharashtra	529295	207345	145326	383969
22	Manipur	67516	12222	7037	60479
23	Meghalaya	22132	12655	17237	4895
24	Mizoram	1558	7485	972	586
25	Nagaland	32406	8693	2896	29510
26	Odisha	332615	435560	401052	-68437
27	Puducherry	583	993	285	298
28	Punjab	108754	1267	91578	17176
29	Rajasthan	795089	1018326	601863	193226
30	Sikkim	3803	647	535	3268
31	Tamil Nadu	193418	52876	57529	135889
32	Tripura	5121	8434	4518	603
33	Uttar Pradesh	2995208	2769111	1612285	1382923
34	Uttarakhand	116680	56225	86794	29886
35	West Bengal	1213205	706713	339239	873966
Total		13459734	8150618	6064229	7395506